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दूरभाष: / Ph. : 0532-2569727

क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूँसी, प्रयागराज - 221506  
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsi, Prayagraj.

roprayagraj@uppcb.in

संदर्भ सं०...6000455/NGT 617/2022/2023

दिनांक...14/08/2023

To,

E-Mail/Registered Post

**The Registrar,**  
The National Green Tribunal  
Principal Bench,  
New Delhi  
E-Mail:- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Subject:-** Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 617/2022 Pushpender Vs State of U.P. & Ors. order passed on dated 16-05-2023.

**Respected Sir,**

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 16-05-2023 by Hon'ble National Green Tribunal in O.A No. 617/2022 Pushpender Vs State of U.P. & Ors. The compliance report is submitted for your kind perusal and necessary action please.

**Encl:-**As Above.

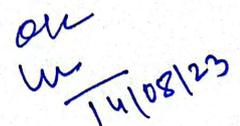
Your Sincerely



(R. K. Singh)  
**Regional Officer**

**Copy to:-**

1. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
2. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
3. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.

**Regional Officer**

**Compliance in the direction of order passed by Hon'ble NGT New Delhi on dated 16.05.2023 in O.A. No. 617/2022 Pushperder Vs. State of Uttar Pradesh & Ors.**

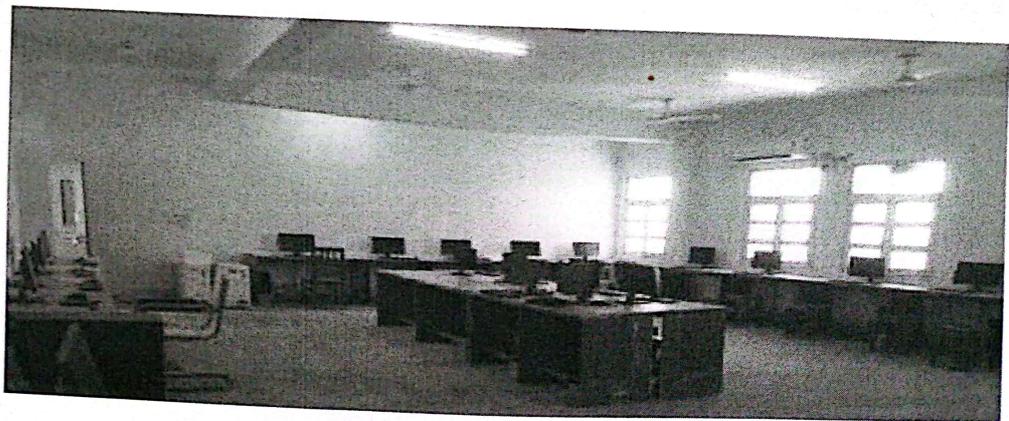
Hon'ble NGT New Delhi has passed the following order in aforesaid OA.

*We find the replies/reports filed to be vague/evasive. Respondents no. 4 and 5 are directed to file replies regarding compliance with EC/CTE/CTO consent conditions imposed on them and remedial measures taken by them in accordance with observations/recommendations made by the Joint Committee with all requisite details regarding all relevant aspects including plantation, CSR activities and remedial measures taken for abatement of air and water pollution and respondents no. 2 and 3 are directed to verify the status regarding such compliance by respondents no. 4 and 5.*

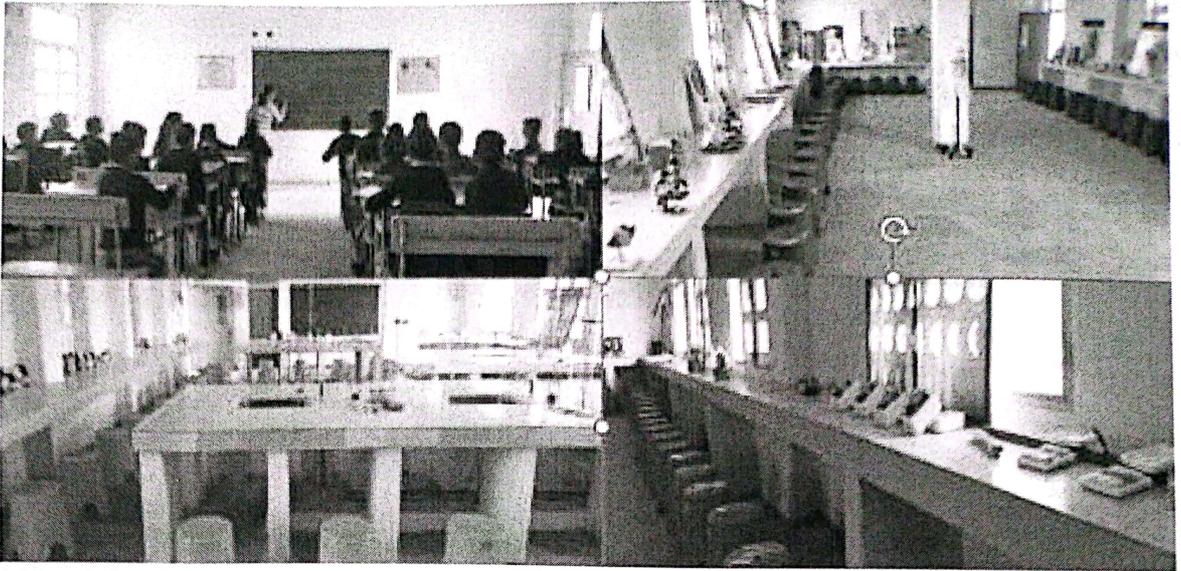
The different CRS activities has been done by M/s PPGCL, Bara and M/s Ultra Tech Cement, Bara are as following.

CRS activities done by M/s PPGCL, Bara.

- i) Education – PPGCL is supporting DAV Sardar patel public school in imparting quality education to the students of nearby area.
- 50 % subsidy in the fee is being provided to the students offocussed community.
  - 10 Nos of Smart boards installed.
  - Computer lab established with 20 Nos of computer,
  - Science lab, desk chair, drinking water facility, sports and musicequipment has been provided to school.



Computer lab at school



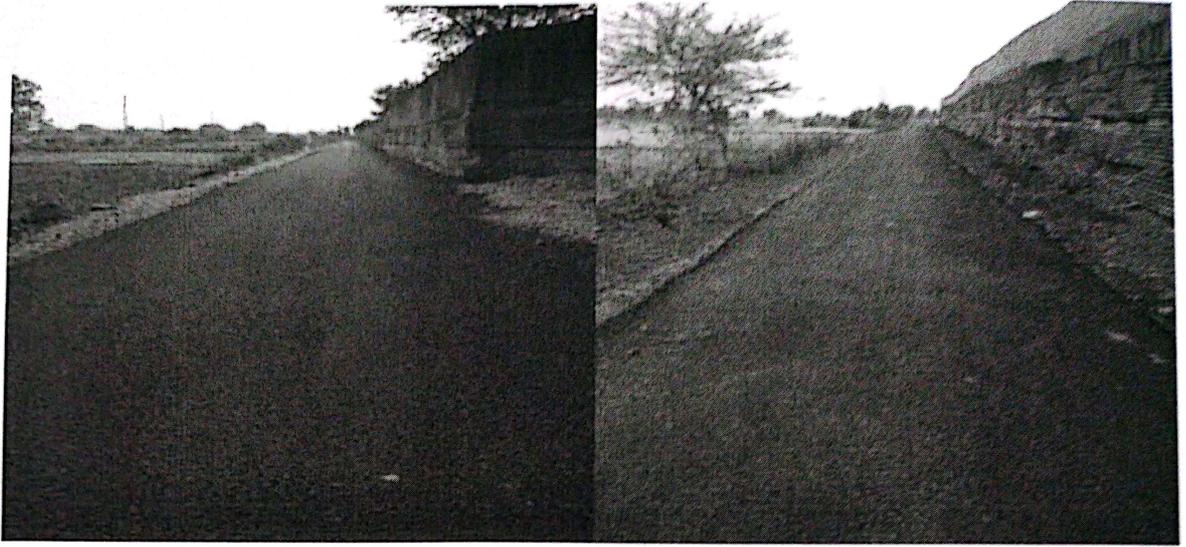
Science lab developed and green boards provided to school

ii) Social & financial inclusion –

- Constructed a check dam in Jorvat village
- Constructed approx 6 Km road for community movement
- Distributed Umbrella to street hawkers to safeguard during summer season.
- Plantation program in CHC Shankargarh.
- Treated drinking water facility for community
- Solar street light installed



Check dam constructed at Jorvat village



Construction of road

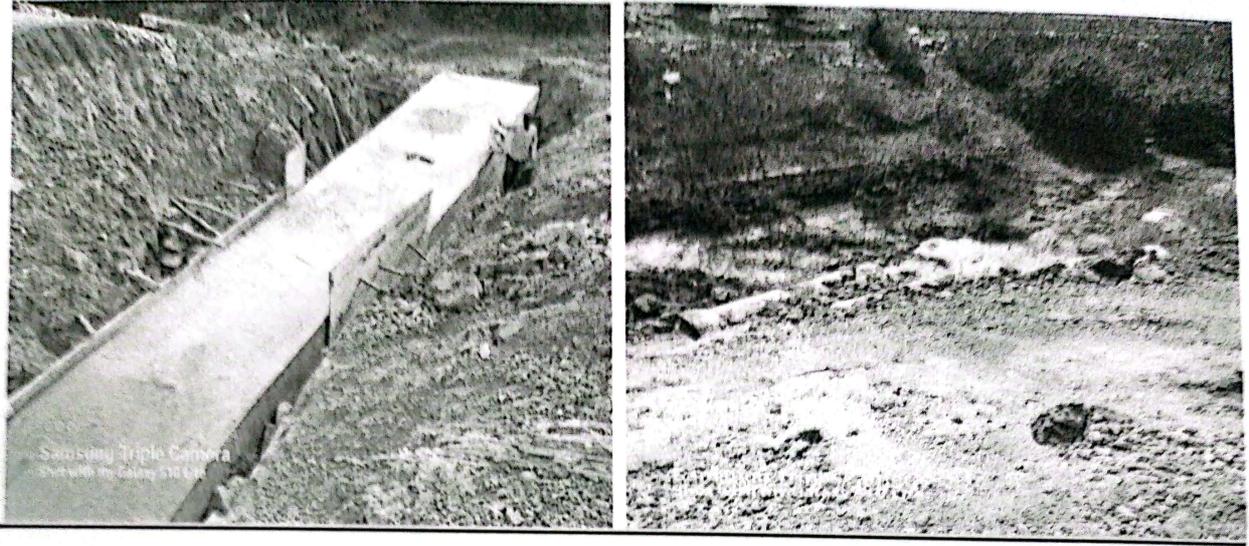
The RO Plant for drinking purpose has been installed and found functional at the time of inspection dated 09.08.2023 & 10.08.2023

CRS activities done by M/s Ultra Tech Cement, Bara Education –

As reported by the personnel of in Ultra Tech Cement Women Help Desk has been established at Shankargarh which was established at the time of inspection.

Women Help Desk has been established In financial year 2022-2023.





A Culvert has been constructed at Jorwat Village for draining of excess water from the farm. It impacts 120 acres of land.

14/8/23  
(आर० जे० सिंह)  
क्षेत्रीय अधिकारी  
उत्तर प्रदेश प्रकृषि विभाग बोर्ड  
प्रयागराज